

THE ASSAM GAZETTE

অসাধাৰণ EXTRAORDINARY প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত PUBLISHED BY THE AUTHORITY

নং 365 দিশপুৰ, শুক্রবাৰ, 20 মে', 2022, 30 ব'হাগ 1944 শেক) No. 365 Dispur, Friday, 20th May, 2022, 30th Vaisakha, 1944 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT : :: LEGISLATIVE BRANCH

NOTIFICATION

The 20th May, 2022

No. LGL.68/2022/10.— The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 17th May, 2022 is hereby published for general information.

ASSAM ACT NO. XVII OF 2022
(Received the assent of the Governor on 17th May, 2022)
THE ASSAM REPEALING ACT, 2022

		THE SCHEDULE (see section 2)	
Year (1)	Act No. (2)	Short title (3)	Extent of Repeal (4)
1959	XXI	The Assam Ganja and Bhang Prohibition Act, 1958	The whole .
1927	III	The Assam Opium Smoking Act, 1927	The whole Act
1933	ī	Assam Opium (Amendment) Act,1933	The whole Act
1947	XXIII	The Assam Opium Prohibition Act, 1947	The whole Act
1954	XXXVIII	The Assam Opium Amendment (Autonomous Districts) Act, 1954	The whole Act
1926	IV	Assam Temperance Act, 1926	The whole

GEETANJALI DAS SAIKIA,

Secretary to the Government of Assam, Legislative Department, Dispur, Guwahati-6.